

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 494**

**TO BE ANSWERED ON THE 6<sup>TH</sup> FEBRUARY, 2024/ MAGHA 17, 1945 (SAKA)**

**MODERNIZATION OF STATE POLICE**

**494. SHRI TOKHEHO YEPTHOMI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has provided financial help for modernization of State Police from 2019-2023, State-wise including Nagaland; and**

**(b) if so, the details of funds provided to such States during each year from 2019-23 State-wise including Nagaland?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): Yes, Sir. Modernisation of police forces is an ongoing and continuous process. 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution. It is the responsibility of the State Governments to develop the police infrastructure. However, the efforts of the States for equipping and modernizing their police forces have been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police (ASUMP)" [erstwhile scheme of Modernization of State Police Forces(MPF)].The budgetary allocations and releases to the State/UT Governments under the ASUMP scheme, from 2019-2023 is at Annexure.**

**\*\*\*\*\***

**ANNEXURE to LSUQ No. 494 for 06.02.2024**

**Table No: I** Details of the funds allocated and released to the States during the last 5 financial years and current financial year under the scheme of 'Assistance to States and UTs for Modernization of Police'.

(₹ in crore)

S. No.	State	2018-19		2019-20		2020-21	
		Allocation	Released	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	26.48	50.81	24.46	75.36	24.46	5.83
2.	Arunachal Pradesh	4.25	1.034	3.92	0	3.92	0
3.	Assam	28.57	5.67	26.4	0	26.4	0
4.	Bihar	29.90	13.18	27.62	9.42	27.62	19.12
5.	Chhattisgarh	10.52	8.56	9.72	8.35	9.72	7.16
6.	Goa	1.11	0.21	1.03	0	1.03	0.22
7.	Gujarat	27.69	52.62	25.58	41.19	25.58	0
8.	Haryana	12.43	12.95	11.48	18.48	11.48	0
9.	Himachal Pradesh	3.79	3.35	3.5	27.49	3.5	0.83
10.	J&K	43.19	32.69	39.9	40.20	-	-
11.	Jharkhand	9.97	9.91	9.21	7.08	9.21	0
12.	Karnataka	41.53	11.39	38.37	14.61	38.37	9.14
13.	Kerala	17.44	17.78	16.11	54.01	16.11	0
14.	Madhya Pradesh	29.34	37.97	27.11	14.45	27.11	0
15.	Maharashtra	51.00	9.58	47.11	65.98	47.11	0
16.	Manipur	10.34	5.99	9.55	10.75	9.55	0
17.	Meghalaya	4.07	3.66	3.75	6.63	3.75	0
18.	Mizoram	5.16	8.38	4.77	34.63	4.77	1.14
19.	Nagaland	11.63	18.88	10.74	17.29	10.74	0
20.	Odisha	16.89	35.10	15.6	42.45	15.6	0
21.	Punjab	17.77	36.52	16.42	31.33	16.42	4.15
22.	Rajasthan	33.83	62.59	31.26	27.28	31.26	13.53
23.	Sikkim	1.92	0.362	1.77	0	1.77	0
24.	Tamil Nadu	37.70	68.868	34.84	56.62	34.84	0
25.	Telangana	18.93	64.17	17.48	57.58	17.48	4.16
26.	Tripura	8.49	7.08	7.84	4.97	7.84	5.72
27.	Uttar Pradesh	68.39	118.67	63.19	62.75	63.19	32.02
28.	Uttarakhand	3.64	13.60	3.37	5.43	3.37	0
29.	West Bengal	31.28	46.93	28.9	46.53	28.9	0
	<b>Sub-Total</b>	<b>607.25</b>	<b>758.50</b>	<b>561.00</b>	<b>780.89</b>	<b>521.10</b>	<b>103.02</b>
	Contingency Reserve ^	38.45		39.57		38.54	
	Mega City ^ Policing	45.00		32.03		-	
	PMU + Misc. exp.	1.40	1.2416	0.45	0.23	0.45	0.23
	'Incentives for Police Reforms'^	76.90		158.26		154.15	
	Separate Project**		9.08	20		56.52	
	<b>UTs</b>	<b>NA</b>		<b>NA</b>		<b>NA</b>	
	<b>Grand Total</b>	<b>769.00</b>	<b>768.83</b>	<b>811.30</b> <b>(RE 791.30)</b>	<b>781.12</b>	<b>770.76</b> <b>(RE: 103.27)</b>	<b>103.25</b>

**Continued...**

**ANNEXURE to LSUQ No. 494 for 06.02.2024–Continued.**

(₹ in crore)

S. No.	State	2021-22		2022-23		2023-24	
		Allocation	Released	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	24.46	0	17.73	0.4430	9.47	0
2.	Arunachal Pradesh	3.92	0	3.26	0.3345	2.61	0
3.	Assam	26.4	9.36	11.64	3.8565	6.58	0
4.	Bihar	27.62	0	27.14	0.4430	13.94	0
5.	Chhattisgarh	9.72	5.44	11.01	0.4430	6.28	0
6.	Goa	1.03	0.26	2.79	1.0245	2.38	0
7.	Gujarat	25.58	0	26.67	0.5440	13.73	6.865
8.	Haryana	11.48	10.35	11.96	0.5440	6.73	0
9.	Himachal Pradesh	3.5	0	4.34	0.3345	3.10	0
10.	Jammu & Kashmir	-	-	***	-	***	-
11.	Jharkhand	9.21	0	11.87	1.8830	6.70	0
12.	Karnataka	38.37	32.54	19.19	4.7975	10.18	5.09
13.	Kerala	16.11	4.48	18.59	0.4430	9.89	0
14.	Madhya Pradesh	27.11	6.78	25.15	0.4430	13.01	0
15.	Maharashtra	47.11	0	36.24	0.5440	18.28	0
16.	Manipur	9.55	0	4.10	0.9845	2.99	0
17.	Meghalaya	3.75	0	3.29	2.1145	2.61	0
18.	Mizoram	4.77	0	2.74	3.2531	2.36	0
19.	Nagaland	10.74	17.03	3.57	0.3345	2.74	1.37
20.	Odisha	15.6	3.90	13.91	0.4430	7.67	3.835
21.	Punjab	16.42	0	11.18	0.4430	6.35	0
22.	Rajasthan	31.26	13.53	21.18	0.5440	11.11	0
23.	Sikkim	1.77	1.37	2.43	0.3345	2.21	1.105
24.	Tamil Nadu	34.84	0	44.04	0.5440	21.99	0
25.	Telangana	17.48	8.74	14.32	4.1240	7.86	3.93
26.	Tripura	7.84	6.75	3.91	0.3345	2.91	0
27.	Uttar Pradesh	63.19	32.02	56.61	0.5440	27.97	0
28.	Uttarakhand	3.37	5.84	5.43	0.4430	3.64	0
29.	West Bengal	28.9	0	23.49	0.5440	12.21	0
	<b>Sub-Total</b>	<b>521.10</b>	<b>158.39</b>	<b>437.78</b>	<b>31.0621</b>	<b>237.5</b>	<b>22.195</b>
	Contingency Reserve, ^			31.00		13.1835	
	Mega City ^ Policing					0.45	
	Misc. exp.	99.35	0.18	0.45	0.1770		
	Incentives for Police Reforms^			124.00			
	Separate Project**			5.00			
	<b>UTs</b>	NA		<b>22.22***</b>	<b>5.4470***</b>	<b>12.9865***</b>	<b>1.45***</b>
	<b>Grand Total</b>	<b>620.45</b> <b>(RE: 188.00)</b>	<b>158.57</b>	<b>620.45</b> <b>(RE 150.52)</b>	<b>36.6861</b> <b>(=36.69)</b>	<b>264.12(BE)</b>	<b>23.645*</b> <b>(as on 31.01.2024)</b>

\* Released amount remained on the lower side due to unspent balances (lying with the States), which are required to be reduced to /below 50% of first installment of central share likely to be released to a State in a F.Y including corresponding State-Share.

\*\* Greyhounds Training Centre in Andhra Pradesh.

\*\*\* From F.Y. 2022-23 onwards, the details of funds allocated and released to UTs are at Table No: II.

^ Release/utilization of these funds is shown against relevant States.

**Note**

**I.** The figures of allocation and release for FY 2018-19 include funds released to the Ordnance Factory Board (OFB) for supply of weaponry to the States.

**II.** Releases to States have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates (UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.

**Continued...**

**Table No: II** Details of the funds allocated and released to UTs during the year 2022-23 and 2023-24 under the scheme of ‘Assistance to States and UTs for Modernization of Police’

(₹ in crore)

S.No.	UTs	2022-23		2023-24	
		Allocation	Release	Allocation	Release
1.	Andaman & Nicobar Islands	0.86	0.43	0.68	0.30
2.	Chandigarh	1.00	0.50	0.73	0.30
3.	Dadra & Nagar Haveli and Daman & Diu	0.66	0.33	0.58	0.29
4.	Delhi	10.69	2.6725	5.52	0
5.	Jammu & Kashmir	6.65	0.00	3.53	0
6.	Ladakh	0.66	0.33	0.58	0.29
7.	Lakshadweep	0.58	0.29	0.54	0.27
8.	Puducherry	1.12	0.8945	0.82	0
	<b>Sub-Total</b>	<b>22.22</b>	<b>5.4470</b>	<b>12.98</b>	<b>1.45 (as on 31.01.2024)</b>

Note: UTs have been included in the ASUMP Scheme w.e.f. F.Y 2021-22. However actual release to UTs could be done only from the F.Y 2022-23 onwards, since the cabinet approved continuation of the ASUMP Scheme vide its decision dated 19.01.2022 and guidelines of ASUMP Scheme were circulated to States/UTs on 08.08.2022.

\*\*\*\*\*